

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 6373
ANSWERED ON 2nd APRIL, 2026**

INADEQUATE MAINTENANCE OF NHs

†6373. DR. SAMBIT PATRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received complaints regarding the lack of quality construction by contractors on certain sections of National Highways (NHs) across the country;**
- (b) if so, the details of the action taken against the erring contractors thereof;**
- (c) whether the Government has received complaints regarding inadequate and improper maintenance of NHs by the concessionaires after construction in the State of Odisha during the last five years;**
- (d) if so, the details of the complaints received and the action taken thereon;**
- (e) the details of the remedial measures taken at the national level to ensure quality construction and maintenance of National Highways; and**
- (f) whether any amendment has been made in the policy to penalize erring contractors and incentivize those performing exceptionally and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (f) As per information provided by the executing agencies of the National Highways (NHs), major deficiencies/ damages in NH stretches have been reported for 67 projects / stretches in the last three years and current year. State / Union Territory (UT) – wise details of major deficiencies/ damages on NH stretches including NHs in the State of Odisha observed in the last three years and current year along with status of its rectification works and action taken against contractors, concessionaires, consultants etc. are placed at Annexure-I. Actions against defaulting agencies have been taken up as per the provisions of the Contract/ Concession agreement in cases of deficiencies/ damages, such as termination of contract agreement, levying of penalties/ liquidated damages, debarment/ blacklisting, declaring as non-performers etc.

Action taken against Contractors/ Concessionaires for non-compliance of maintenance obligations in NH works in the State of Odisha in the last 5 years and current year is placed at Annexure-II.

Development and maintenance of NHs is a continuous process. All efforts are made to ensure that the NHs are constructed as per stipulated quality standards specified in the Indian Roads Congress (IRC) specifications and codes. To ensure that highway construction adheres to stipulated quality standards, Consultants (Authority's Engineer/ Independent Engineers- AE/IE) are appointed by the executing agencies for day-to-day supervision of works at site. Officials of executing agencies undertake inspections from time to time and ensure adherence of conformity of quality of the work done by the Concessionaire/ Contractors with stipulated requirements.

NHs development projects are executed on mainly three modes i.e. (i) Build Operate and Transfer (BOT), (ii) Hybrid Annuity Model (HAM) and (iii) Engineering Procurement and Construction (EPC), for which design and maintenance responsibilities as per project scope is vested with the Contractor/ Concessionaire.

The Government has prioritized the maintenance of existing NHs network and inter-alia evolved a mechanism to ensure Maintenance and Repair (M&R) of all NHs sections through accountable maintenance agency. Concession period including maintenance for projects on BOT is 15 to 20 years and on HAM is generally 15 years. Concessionaire is responsible for maintenance of the respective NHs stretches within the concession period of the project. Only in case of EPC projects, Defect Liability Period (DLP) is 5 years for the bituminous pavement works and 10 years for concrete pavement works. For Toll-Operate-Transfer (TOT) and InvIT (Infrastructure Investment Trust) projects, concession period including maintenance is 20 to 30 years. Concession period for Projects on Operate, Maintain and Transfer (OMT) is generally 9 years.

For all remaining sections of NHs stretches, where DLP has ended or is not under any concession period of BOT/HAM/TOT/InvIT project, Government has taken a policy decision to undertake maintenance works through Performance Based Maintenance Contract (PBMC) or Short Term Maintenance Contract (STMC). While STMC works are generally undertaken for a contract period of 1-2 year, PBMC works are undertaken for a contract period of about 5-7 years.

Remedial work to repair or reconstruct damages during construction or in the Defect Liability Period (DLP)/ Concession period is the responsibility of the Contractor/ Concessionaire at their own cost as per provisions of contract agreement except in those cases where the Contract Agreement has been terminated in which case the securities provided are forfeited.

The Government has additionally taken the following initiatives for improvement of quality control systems in implementation of NHs works: -

- i. Adoption of Automated & Intelligent /Machine-aided Construction (AI-MC) in NH projects;**
- ii. Assessments of road conditions through Network Survey Vehicle (NSV) mandated for all NHs and Expressway works at the time of completion and every six months thereafter, which is monitored through electronic platform. NSV system for road condition assessment has been revamped using analytics for enforcement of contractual provisions during Operation and Maintenance (O&M) through dedicated central cell;**
- iii. Operationalization of a centralized system called NHA1 One App for Monitoring and rectification of highway defects which enables geo-tagging of defects along with photographs;**
- iv. Analysis of High-Resolution Imagery collected from Drone Surveys in Drone Analytics Monitoring System (DAMS) integrated with Artificial Intelligence/ Machine Learning algorithms for periodic evaluation of progress and quality of ongoing NHs works from time to time;**
- v. Deployment of Mobile Quality Control Vans (MQCVs) equipped with Non-Destructive Testing Equipment on pilot basis in four States, namely in Gujarat, Rajasthan, Odisha and Karnataka, for diagnostic assessment of overall health and quality of works from time to time during project implementation phases;**
- vi. Deployment of Third-Party Quality Auditors for independent quality audits of NH works on a case-to-case basis;**
- vii. Action initiated for Contractor/Concessionaire Rating System for NH projects aimed at creating transparent mechanism for evaluating performance of contractors/ concessionaires based on key parameters, such as, timely completion, Quality of work, Maintenance performance, Safety compliance, Dispute management, Subcontracting practices etc.**

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 6373 ANSWERED ON 2nd APRIL, 2026 ASKED BY DR. SAMBIT PATRA REGARDING INADEQUATE MAINTENANCE OF NHs**

State / Union Territory (UT) – wise details of collapses / major deficiencies/ surface defects on NHs along with reasons for defect/ collapse, status of its rectification works and action taken against contractors, concessionaires, consultants etc. during the last three years and current year:

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
Arunachal Pradesh	1	Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh	2024	RE wall Collapsed	Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor.
Andhra Pradesh	2	Six-laning of Vijayawada bypass from Chinna Autupalli (Design Ch.0+000) to Gollapudi (Design Ch. 30+000) in Vijayawada – Gundugolanu Section of NH-16 in the State of Andhra Pradesh under Bharatmala	2024	Defects in the construction of RE wall.	Concessionaire commenced the rectification work based on recommendation /suggestion of RE wall Expert. Rs.10,99,235/- was recovered as damages from Concessionaire.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
		Pariyojana on Hybrid Annuity Mode			
	3	6 laning of existing 4-lane road from Kalaparru (Design Km 1050.680) to Chinna Avutupalli (Design Km 1076.480) of NH-5 including 6-lane Hanuman Junction Bypass from (Existing Km 1055.680 to Km 1060.800) (Design Ch.0.000 to Ch.6.720) (Total Design Length: 27.40 Km) in the State of Andhra Pradesh under NHDP Phase-V under Bharatmala Pariyojana on EPC Mode (Package-2)	2025	Defects in the construction of RE wall.	Contractor rectified defects at his own cost. Show-cause notices issued to Contractor as per Contractual provisions.
Bihar	4	Four Laning of Simaria-Khagaria Section of NH-31 from Km. 206.050 to Km. 266.282 (Design Chainage) and (Existing Chainage Km. 209.945 to Km. 270.000 of NH-31) in the State of Bihar on EPC Mode	2023	Issues reported by CRRI in quality of Concrete of superstructure in bridge at Km 264.946	Repair works taken up by Contractor as recommended in CRRI report

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
	5	Varanasi - Mohania (GTRIP/5; Package - IV A): 4L of existing 2L section from km. 65 to km. 317 of NH-2 in UP and Bihar on NH-2	2023	Major deficiencies in structural elements	Damages of INR 25 Cr imposed on Contractor
	6	Chhapra-Hajipur Section of NH-19 (New NH-31)	2023	Falling of concrete from the deck slab of Major Bridge at km 145+280 and Falling of Concrete from the Deck Slab of ROB at Ch 157+860.	Project Manager & Bridge Engineer of the Concessionaire were suspended. Reconstruction completed by concessionaire at their own cost.
	7	Umagaon-Saharsa PKG-IV (Kosi Bridge & approach Road)	2024	A girder collapsed during construction.	Chief Project Manager & Engineer (Launching) of Contractor suspended.
Chhattisgarh	8	4-Laning of Simga-Sargaon Section of NH-200 (New NH-130) from Km 48+580 to Km 91+026	2024	Cracks in Cement Concrete Panels	Rectifications initiated at cost of EPC Contractor.
	9	Rehabilitation & Upgradation 2-lane with paved shoulders configuration of Bilaspur Urdawal section in km 241.553 to 312.60 = 71.0476 km (Masanielala to Rengapali) on NH 200 (New NH 49)	2025	Damage in slab of Minor bridge	The work is in Defect Liability Period and taken up by Contractor at his own cost.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
		(Package-III)(Borai river MNB at km 217.358)			
Haryana	10	Flyover and underpass at Hero Honda Chowk NH 48	2024	Some portion of deck slab fallen down with bituminous surface (MCW-01) on RHS at Ch. 36+350	Arbitration notice issued to Contractor for recovery of damages. Process of Rectification and repair works initiated.
	11	Delhi-Vadodara Expressway Pkg. 2	2024	Rutting	Authority has imposed damages amounting to Rs.48,61,243/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
	12	Delhi-Vadodara Expressway Pkg. 3	2024	Rutting	Authority has imposed damages amounting to Rs. 42,95,049/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
Gujarat	13	Sanchole-Santalpur Package-4	2025	Ruts, cracks and surface deformation/ Distress was observed recently after rains in June	Penalty of ₹2.8 crore has been imposed on the Contractor along with a recommendation for debarment up to one

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
				month 2025, severe rutting at some locations.	year or until successful rectification, whichever is later. Contractor has taken up repair/restoration works. The Project Director of NHAI was suspended.
Jharkhand	14	Four Laning of Mahulia-Baharagora-JH/WB Border Section of NH- 33 (from Km.277+ 500 to Km.333+500) & NH-06 (from Km.199+200 to Km.183+587) (Length of 71.61Km) in the State of Jharkhand on EPC Pattern under NHDP Phase –III.	2024	Cracked PQC panels, Potholes	Rs. 1.55 Cr penalty imposed on Contractor.
Karnataka	15	Two/Four Laning of BRT Tiger Reserve Boundary to Bengaluru Section of NH-948	2025	Km 337+670 to Km337+680 RE Block of length 10mts collapsed	Concessionaire has taken up repair/restoration works as per recommendation of report submitted by IISC Bangalore.
	16	Four laning of Goa-Karnataka Border to Kundapur section of NH-66 (formerly NH-17) from Km. 93.700 to Km. 283.300 in the State of Karnataka	2024	Incident of collapse of three spans of Kaali Bridge. Inadequate slope stability works.	Contractor debarred for 1 month on Aug 2024.
Kerala	17	NH Connectivity to ICTT at Vallarpdam from Kalamassery to	2025	Distress in pile foundation was observed at Bridge no. 07 & 08 Ch.	Penalty of Rs. 30.74 Cr was imposed on Contractor

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		Vallarpadam NH 966A		7+960 and Ch. 9+067 (BHS)	
	18	Kodugallur to Edappally NH 66	2025	Damages in the pile foundation Ch. 398+400 and 398+989 (RHS) Sub-standard work (Minor Bridge works, backfill material for RS Wall, Poor safety precautions, delayed grouting of girders, bulging of bearing) or poor quality (Defective RE Panels)	Concessionaire debarred for 1 year. Rectification works taken up at cost of contractor.
	19	Chengala- Neeleshwaram Section of NH-66	2025	Soil nailing collapsed incident occurred at Ch. 58+035 to Ch. 58+100 (RHS) on 16.06.2025 with no casualties.	Authority has suspended the Concessionaire and its promoter from future bidding for 01-month period. Debarment also issued to Concessionaire. Senior Bridge Engineer of AE removed from site.
	20	Neeleshwaram- Thaliparambha Section of NH-66	2025	Unprotected soil slip in the cut section with debris deposition on carriageways.	Rectification work carried out and traffic restored with precautionary barricading in median portion.
	21	NHAI - Six laning from start of Valanchery bypass to Kappirikkad section of NH - 66 (old NH-17)	2025	RE wall collapsed	Debarment of Contractor and Independent Engineering firm from participating in ongoing/future bidding

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		from Design Ch. 298+500 (Ex. km 304.250) to Design Chainage 335+850 (Ex. km 349.260) in the state of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojana			for 01 month period or completion of investigation by the expert Committee whichever is later.
	22	Thuravoor-paravoor	2025	Collapse of 4 PSC Girders during constructions	Penalty of Rs. 15.35 Lakhs imposed. Bridge Engineer & Team Leader of AE were Terminated.
	23	Six Laning of Start of Kollam Bypass to Kadambattukonam from Km.486+000 to Km.517+800 of NH-47 (New NH-66) in the State of Kerala on	2025	Failure/Collapse of scaffolding of Minor Bridge (under construction) at Km.Ch. 497+370(RHS)	Penalty of Rs. 9.55 lakhs imposed on Concessionaire
	24	Hybrid Annuity Mode under BharatmalaPariyojna	2025	Failure of RE Wall Ch. 504+400 to 504+500(LHS)	Rectification initiated by Concessionaire.
	25	6L Elevated Corridor along with development of existing 4 lane road at ground level from Aroor to Thuravoor Thekku section of NH 66	2025	Toppling of two PSC girders at span P-202-P-203 Failure on part of AE to review efficacy of material being used in launching and not ensuring application of approved launching scheme.	Contractor and AE debarred from future bidding for 1 month.

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	26	Azhiyur-Vengalam	2024	Soil nailing collapse At Km:191(LHS) and Km:193(RHS)	Rectification initiated by Concessionaire.
	27	Ramanattukara-Valanchery	2025	Defects in RE wall	Rectification works initiated by Contractor at his own cost.
	28	Thaliparamba-Muzhapilangadu	2026	Retaining wall sliding and defects in ground improvement works.	Damaged portion dismantled and rectification works initiated by Concessionaire.
Madhya Pradesh	29	4-laning of Bhopal-Bioara section of NH-46	2025	Premature failure of pavement.	Penalty of Rs. 119 Cr imposed on Contractor. Rectification work initiated at the cost of Contractor.
Maharashtra	30	Balance work for 4-laning of Panvel to Indapur section from km.0.0 to km.42.3 of NH-66 - EPC	2024	Panel cracking, poor riding quality, bumps, poor diversions etc.	Contractor has taken up rectification works.
	31	Mehkar-Ajispur Road	2024	Cracked panels	The Performance BG of Contractor is forfeited. Process initiated for rectification of damages.
	32	Bhokar-Sarsam	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
	33	Sillod-Fardapur	2024	Cracked panels	Contractor has initiated actions for rectification of damages.

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	34	Rehabilitation and upgradation & NH-66 (Erstwhile NH-17) from km 241+300 to 281+300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2025	Depression & cracks in PQC	Contractor has initiated actions for rectification of damages.
	35	Rehabilitation & Upgradation of NH-66 (Old NH17) from Km 281+300 to Km 332+200 (Kante to Waked section) to four lanes in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2024	PQC cracks and settlement.	Contractor has replaced cracked panels.
	36	Rehabilitation and upgradation of NH-66 (Old NH-17) from km 332/200 to km 367/200 (Watul to Talgaon Section) to four lanes in the State of Maharashtra under NHDP-IV on EPC Mode.	2024	Full depth Cracks in PQC	Contractor has initiated actions for rectification of damages.

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	37	Rehabilitatyion & up gradation for Talere Gaganbawada Kolhapur Road (NH-166G) stretches start from Ch. 6/00 Km. to Ch. 11/00 Km. and Ch. 19/300 Km. (Start of Karul Ghat) to 35/300 Km. (End of Gaganbawada) of NH-166G to 2 lane paved shoulder/2 lane configuration lane, length 21.00 Km. in the state of Maharashtra on EPC Mode.	2025	Cracks in PQC	Contractor has initiated actions for rectification of damages.
	38	Rehabilitation and Up-gradation to Two lanes with paved shoulder from Karad to Tasgaon NH 266 from Km. 0/00 to 58/830 in the State of Maharashtra on EPC mode	2024	Cracked panels	Rectification of damages taken up at risk and cost of Contractor.
	39	Upgradation to two lane with paved shoulder from Salaikhurd to Tiroda Km 120/100 to 163/200 (Design Km 44/00 to 87/00) of NH 753 on EPC Mode in the state of Maharashtra	2024	Post construction defects are observed in the Rigid Pavement i.e. formation of Longitudinal & Lateral cracks, Opening of Central Joints, Settlement of Panels etc.	IIT Bombay has been appointed for Technical Investigation of defects and suggestion of remedial measures.
Rajasthan	40	Delhi Vadodara Expressway NE-4	2024	Rutting, Raincuts, potholes & settlement	Penalty imposed on each contractor amounting to Rs. 50 Lakhs for non-

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		Pkg.06			rectification of defects in the stipulated time frame as per provision of contract agreement.
	41	Delhi Vadodara Expressway NE-4 Pkg.07	2024		
	42	Delhi Vadodara Expressway NE-4 Pkg.08	2024		
	43	Delhi Vadodara Expressway NE-4 Pkg.09	2024		
	44	Construction of 6-lane access-controlled Greenfield highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana -Phase-I (AJ/SR-Package-2)	2024	Deficiencies in riding quality and settlement at some locations observed	(i) Damage of Rs. 50.00 Lakhs imposed upon the Contractor. (ii) Two key personnel of Authority Engineer team were terminated due to poor supervision.
	45	Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part	2024	Failure of the nose structure while launching of 83 mtr single span truss bridge	Penalty of Rs. 1.00 Cr. imposed and warning for debarment action for any future instances upon the Contractor was issued. Debarment of fabrication team and Designer team issued for the period of 02 years in

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		of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-3)			NHAI works. Penalty of Rs. 20 Lakhs and warning for debarment action for any future instances upon the Authority Engineer. Debarment of Senior bridge Engineer deployed by the Authority Engineer issued for a period of 2 years in NHAI works.
	46	Delhi-Vadodara Expressway Pkg. 4	2024	Rutting & settlement of approach	Damages amounting to Rs. 1.06 Cr. imposed for delayed maintenance. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
	47	Delhi-Vadodara Expressway Pkg. 5	2024	Rutting, settlement of approach & bulging of RE wall	Damages amounting to Rs. 88.32 lakhs imposed for delayed maintenance. Bulging of RE wall has been rectified as per suggestions of CRRI. Majority of the rutting has been rectified. Further, in addition to above, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.

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	48	Delhi-Vadodara Greenfield Alignment (NH-148N) (Pkg-16) (Ch. 427.300 to Ch.452.420) [Major bridge over Takli river near Nayagaon Jageer village to Rajasthan/MP Border]	2024	Stretch is operational w.e.f. 30.11.2023 and at some locations the settlements observed in approaches of structure	EPC Contractor has rectified damages. R
	49	Construction of proposed 2-lane ROB and its approaches in lieu of existing level crossing no. C-64 at km. 172.990 on Jodhpur-Ajmer Road on NH-65 in District Nagaur Rajasthan	2024	Post-completion, structural defects have been observed in the deck slab of the ROB due to honeycombing caused by poor workmanship.	Contract has been terminated. Debarment of contractor taken up. Bid for rectification works invited.
	50	4-laning of Sethiyathope - Cholpauram section from Km 65.960 to Km 116.440	2025	The RE wall blocks portion of the A2 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen down.	The rectification work completed by the Concessionaire at their own cost.
	51	4-laning of Thanjavur - Trichy section from Km 80.000 to Km 136.490	2023	The RE wall panel portion of the A1 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen down.	Based on report of Expert Committee, restoration work using soil nailing completed by Contractor.

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Uttar Pradesh	52	Construction of 4 lane green field highway from km 35.00 to 49.155 of NH-731A with paved shoulder on Hybrid Annuity Mode in the State of Uttar Pradesh.	2025	Cracks observed over DBM due to percolation of rain water in some stretches.	The project is under construction, the repair and rectification work taken up by the concessionaire at its own cost.
	53	Lucknow Ring Road Pkg-3A	2024	Cracks in PQC Panel in length of 2.886 Km.	Contractor has initiated process for rectification of damages.
Uttar Pradesh & Uttarakhand	54	4L of Haridwar-Nagina section of NH-74	2023	PQC panel cracks	Contractor has initiated process for rectification of damages.
Uttarakhand	55	Construction, Operation and Maintenance of 2-Lane Bi- Directional Silkyara Bend Barkot Tunnel with escape passage including approaches on Dharasu-Yamunotri section between Ch. 25.400 Km and Ch. 51.000 Km falling along NH-134 (OLD NH-94) in the state of Uttarakhand	2023	Collapse at cavity in under construction Silkyara Tunnel.	Rectification measures taken up by the EPC contractors at its own cost. Actions as per the Investigation Committee Report initiated.
West Bengal	56	Construction of 4-Laning of Puruliya Bypass Section from Km. 84.030 to Km. 94.345 of NH-32 (length 10.315 Km) in the State of West	2025	Cracks have developed in the newly constructed PQC.	i) Rectification works initiated by Contractor. Amount of Rs. 20.00 Lakh withheld from Contractor's bill. ii) Key personal of AE has been debarred for a

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
		Bengal on EPC Mode			period of one year.
	57	Four laning with paved shoulders of NH-6 from Chichra to Kharagpur Km 185.150 to Km 134.400 including rehabilitation of existing four lane from Km 134.400 to Km 129.600 in the state of West Bengal	2023	Cracks in PQC panels	Rectification works completed at cost of EPC Contractor.
	58	Four laning of Berhampore – Farakka Section of NH-12 (old NH-34)	2024	Failure of membrane pad of Pot – PTFE bearing on P2 of Ahiron Bridge (Ch. 257+440 LHS MJB-truss). Also, a level difference up to 90mm had been observed between expansion joint of deck-I and deck-II along with missing of some anchoring bolts of connecting gusset plates.	Rs. 26.19 lacs penalty imposed on Concessionaire. Rectification work completed.
	59	Four laning of Farakka – Raiganj Section of NH-12 (old NH-34)	2024	Crack at the bottom of the deck slab at km 325+060 of the Mahananda Bridge (LHS). The crack was located under the fast lane between	Rectification work initiated by Concessionaire.

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				span P1 & P2 (PSC Girder). At RHS Pier 4 of MJB at 325+223, piles are exposed and heavy reinforcement were exposed. Exposed reinforcement were corroded.	
	60	Four laning of Berhampore – Farakka Section of NH-12 (old NH-34)	2025	Rutting, Potholes, Cracks	Rectification initiated by Concessionaire at his own cost.
	61	Six Laning of National Corridor NH-19 from Palsit to Dankuni (up to NH-6 Connector) from km 588.870 to km 652.700 in the state of West Bengal under Bharatmala Pariyojana to be executed on BOT (Toll) basis.	2026	Collapse of RE Wall	Toll has been suspended. 2 key personnel of IE and Concessionaire suspended.
Odisha	62	Chandikhole-Bhadrak Section of NH-16	2023	1. Faulty Design in Bridge at km. 96+326: 2. Bridge at km. 79+614: The span A1-P1 had dislodged from the pier P2 due to	1. For Faulty Design at Km 96+326, penalty imposed of Rs.30 Lakhs on the Concessionaire and Rs.5 Lakhs on the Independent Engineer. Team Leader of IE and Key Personnel of Concessionaire suspended.

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				<p>breaking of the cantilever</p> <p>Portion of the pier cap and had fallen on the ground.</p> <p>Appearance of wide cracks (up to 3-4mm) in the pier cap on grid "P2".</p> <p>Damages of deck slab and girders of the dislodged span.</p>	<p>2. For Bridge at km. 79+614:</p> <p>Penalty of Rs.5 crore imposed on the Contractor and Penalty of Rs.20 lakh imposed on the Supervision Consultant.</p> <p>Debarment of DPR Consultant for 1 year.</p> <p>The cost of entire remedial measures / reconstruction recovered from the Concessionaire.</p>
Assam	63	Construction of 6-lane Standalone Flyovers at Bongaigaon, Chapaguri, Pathsala, Simlaguri Chowk and Baihata Junctions on stretches of NH-31 & NH-31C [new NH-27 (EW)] in the State of Assam under Bharatmala Pariyojana on EPC basis	2024	Falling of one PSC Girder at Baihata Flyover (Span P1-P2), resulting in the death of one person.	Penalty imposed on Contractor. Contractor debarred for 4 months.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
Meghalaya	64	Two Lane with paved shoulders configuration in Jowai-Meghalaya Assam Border Section of NH - 44 from Km 69.200 to Km 173.200 (design Ch 171.455) in the state of Meghalaya	2025	Slippage of Bituminous concrete for a length of approximate 10-15 mtrs	Penalty of Rs. 20,00,000/- imposed on Contractor and rectification work carried out by Contractor at his own cost.
Delhi	65	Construction of Dwarka Expressway Package-1, from Shiv Murti Intersection at Km 20 of NH-8 till road under Bridge (RUB) near Dwarka Sector-21(From Km - 0.600 to 5.300) in the state of Delhi on EPC mode	2023	P8-P9 of flyover part of Shiv Murti interchange on Dwarka Expressway toppled.	Remedial measures completed by Contractor.
Andaman & Nicobar Islands	66	Rehabilitation of km 181.00 to Km 206.00 section in Andaman Trunk Road of NH-4 to Intermediate Lane with hard shoulder in the union Territory of Andaman & Nicobar islands (Total length 25.00 km) on EPC Mode” (Package-VII)	2024	Distress, sinking of pavement at various locations.	Rectification works completed.
	67	Construction of 4 Nos. of Minor Bridges at Km 21.717, Km 23.150, Km 88.300, Km 92.100 of NH- 223 (New NH-4)	2024	Punching in Deck Slab (LHS) of the minor bridge across BD Nallah at Km 88+300 and other quality issues	The EPC contractor has carried out the necessary rectifications at their own expense including replacement of slab as recommended by CRRI-

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
		connecting South Andaman and Baratang Island in the Union Territory of Andaman & Nicobar Islands on EPC mode.		including bad workmanship.	CSIR report.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 6373 ANSWERED ON 2nd APRIL, 2026 ASKED BY DR. SAMBIT PATRA REGARDING INADEQUATE MAINTENANCE OF NHs

Action taken against Contractors/ Concessionaires for improper compliance of maintenance obligations in NH works in the State of Odisha in the last 5 years and current year:

S. No.	Name of the Completed project/ Project under O&M/ TOT Contract	Action taken on Contractor on account of Improper Maintenance of NH after completion of work/ during O&M
1	4/6-laning of stretch from Puintola to Ichapuram section of NH16	Penalty of Rs.1.37 Crs has been imposed on TOT concessionaire towards breach of O&M obligations as per contract.
2	Completion of Balance Work Panikoili - Rimuli section of NH-215 (New NH-20) from Km.0.000 to Km.163.000 (Design Chainage Km0.000 to 166.173) in the state of Odisha in single percentage item rate Contract	Work amounting to Rs. 1.52 Cr executed through a separate contractor on the risk & Cost of the Contractor.
3	Four laning of Angul-Sambalpur Sambalpur Section of NH-55	Work executed through separate contractor on the risk & Cost of Contractor.
4	Four langing Sambalpur- Bargarh/Chhatishgarh Border Section of NH-53	Deduction of Rs. 2 Lacs from Contractor's Bill for non- functional street light and non-compliance of NSV Observation.
5	VUPs at Balikuda, Sikharpur and Badachana on Bhubaneswar-Chandikhole Section of NH-16	Work amounting to Rs. 3.78 Cr executed through a separate contractor on the risk & Cost of Contractor.
